

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

No.Bldg./Gaz./CD/.68278-68878. Dated, Delhi the ...30-10-18

To

**All the Judicial Officers,**  
Tis Hazari/Karkardooma/Patala House/Rohini/Dwarka/Saket Courts,  
Delhi/New Delhi/Family Court  
and the Officers on Deputation and Training.

**Sub: ALLOTMENT OF GOVERNMENT ACCOMMODATION FROM JUDICIAL POOL**

Sir/Madam,

The following 27 flats of Judicial Pool are available for allotment :

LOCATION	TYPE	NO. OF FLATS	FLAT NO.
Court Lane, Delhi	VI	01	* Flat No.5-C
Karkardooma Court Resd.Complex, Delhi	VI	01	* Flat No.607
	V	02	Flat No.201 Flat No.303
	IV	03	Flat No.105 Flat No.106 Flat No.406
Judicial Officers Flats Sector-26, Rohini	VI	06	* Flat No.601 * Flat No.602 * Flat No.701 * Flat No.702 * Flat No.801 * Flat No.802
	V	06	Flat No.104 Flat No.604 Flat No.704 Flat No.801 Flat No.803 Flat No.804
Rajpur Road, Delhi	V	01	Flat No.6 EAC at 16-A
Gulabi Bagh, Delhi	IV	05	Flat No.1717 Flat No.1997 Flat No.2017 Flat No.2078 Flat No.2092
New Mahavir Nagar, Vikas Puri, New Delhi	IV	01	Flat No.8-C
Model Town, Delhi	III	01	** Flat No.G-1
<b>Note:</b> * Type-VI flat only for Officers of DHJS and DJS (Sr. Division). ** Vacation report of the flat is awaited and Allotment Letter will be issued as and when the vacation report is received in this office.			

The willing Judicial Officer may send their request to this office on or before 14.11.2018. In case no reply is received by the said date it will be presumed that you are not interested in the allotment.

The Officers who have received offer of allotment and failed to take possession of the Judicial pool Accommodation shall not be eligible for another allotment for the same type of accommodation for a period of one year from the date of issue of allotment letter.

The Officers may visit and inspect the flats if they so wish before applying for allotment of the aforesaid flats.

  
(TALWANT SINGH)  
DISTRICT & SESSIONS JUDGE (HQs)  
DELHI